

**ORDER**

The President is pleased to engage the following Advocates as Special Counsel and Central Government Counsel for conducting the Central Government Litigation before the High Court of Bombay at Goa Bench with immediate effect for a period of **three years** or until further orders, whichever is earlier.

**ORDER**

**HIGH COURT OF BOMBAY AT GOA BENCH**

**SPECIAL PANEL COUNSEL**



Sr. No.	Name of the Advocate	Enrolement No.	Mobile No.
1.	Khagendra Hegdedesai	Mah/836/1987	09822129070
2.	Roopa Prabhudesai	Mah/3030/2000	09922542604
3.	Paresh Sharadkumar Rao	Mah/1346/1998	09370538092
4.	Siddhartha Jaiprakash Samant	Mah/4973/1999	09422438960

**CENTRAL GOVT. COUNSEL**

Sr. No.	Name of the Advocate	Enrolement No.	Mobile No.
1.	Hrudaynath Shrikant Shirodkar	Mah/4368/2005	09422639131
2.	Shri Bhupesh Bandekar	Mah/5158/2005	09370568022
3.	Shri Raviraj Chodankar	Mah/2238/2002	09822984422
4.	Shri Atrey Kakodkar	Mah/2318/2009	09890942297
5.	Pavitra Rohidas Naik	Mah/3772/2003	09850300785
6.	Shri Sarvadnya Dattatraya Patil	Mah/2513/2001	09422635454
7.	Aniruddha Chimulkar	Mah/2767/2014	08087658864
8.	Mrs Roshan Samant	Mah/	09823808199

2. The engagement of the above counsels is governed by the terms and conditions contained in this Department's OM No.26(01)/99-Judl. dated 24<sup>th</sup> September,1999 read with OM No.26(1)/2005-Judl. dated 31.01.2008 and OM No.26(1)/2011-Judl. dated 01.09.2011.

3. Hindi version of this order will follow.

  
( Suresh Chandra)  
Joint Secretary & Legal Adviser  


To

All above mentioned Panel Counsel.

Copy to:

1. Shri Anil Chandrabali Singh, Additional Solicitor General, IInd, Floor, Building No.35, Ambalal, Doshi Marg, Opposite-Hamam House, Fort, Mumbai-400023.
2. Shri Dattaprasad Vithal Prabhu Lawande, Assistant Solicitor General, S-6, 2<sup>nd</sup> Floor, St. Agustin Complex, Near Dempe's House, St. Cruz, Tiswadi, Goa-403005 (M)-09850209678.
3. Shri H.P. Chaturvedi, JS&LA, Ministry of Law & Justice, Aayakar Bhavan Annexe, New Marine Lines, Mumbai-400020.
4. The Registrar, High Court of Bombay, Goa Bench, Goa.
5. The Accountant General, Maharashtra, Mumbai.
6. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
7. PS to MLJ/PS to Law Secretary/PS to Legislative Secretary.
8. Hindi Unit for Hindi version of this order.
9. Guard File/Judicial Section with 10 spare copies.



( B.S. Sharma)  
Superintendent (L)